

MOTIONS FOR ELECTION TO (i) THE CENTRAL ADVISORY BOARD OF EDUCATION, AND (ii) THE GOVERNING COUNCIL OF INDIAN SCHOOL OF MINES, DHANBAD AND PROGRAMME THEREOF

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION [DR. (SHRIMATI) T. S. SOUNDARAM RAMACHANDRAN] : Sir, on behalf of Shri M. C. Chagla, I beg to move the following motion :—

"That in pursuance of sub-clause (d) of clause (2) of paragraph 3 of the Government of India (Education, Health and Lands Department) Resolution No. F. 122-3/35-E, dated the 8th August, 1935, as amended, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Central Advisory Board of Education *vice* Shri M. Satyanarayana who ceased to be a member of the said Board on his retirement from the membership of the Rajya Sabha on the 2nd April, 1966."

The question was put and the motion has adopted.

DR. (SHRIMATI) T. S. SOUNDARAM RAMACHANDRAN : Sir, I also beg to move the following Motion :—

"That this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Governing Council of the Indian School of Mines, Dhanbad, constituted under the Ministry of Steel, Mines and Fuel Resolution No. 315(I)/57-MIII, dated the 4th May, 1957, as subsequently amended *vice* Shri Akbar Ali Khan, who ceased to be a member of the said Council on his retirement from the membership of the Rajya Sabha on the 2nd April, 1966."

The question was put and the motion was adopted.

MR. CHAIRMAN: I have to inform Members that the following dates have been fixed for receiving nominations and for holding elections, if necessary, to (i) the Central Advisory Board of Education, and (ii) the

Governing Council of the Indian School of Mines, Dhanbad:—

1. Last date and 11th May, 1966
time for receiving (upto 3 p.m.)
nominations.
2. Last date and 12th May, 1966
time for with- (upto 3 p.m.)
drawal of candidature.
3. Date and time of 13th May, 1966
election (between 3 p.m.
and 5 p.m.)
4. Place of election Room No. 63, First
Floor, Parliament
House, New Delhi.
5. Method of election Proportional repre-
sentation by
means of the
single transfer-
able vote.

REFERENCE TO NOTICE OF CALLING ATTENTION MOTION

SHRI D. L. SEN GUPTA (West Bengal): Mr. Chairman, I gave a notice calling the attention of the Railway Minister, on the 3rd of May, to a matter of very urgent public interest. On the 28th April and 29th April, 1966, a very awkward situation I had occasion to witness at the Howrah railway station. A large number of daily passengers, who come to and go through the Howrah station, being local passengers, have to undergo untold sufferings because of the irregularity in train services. The local trains were curtailed and were irregular. There was some commotion and the railway authorities had to call the railway porters numbering a thousand. They, along with the GR Police, assaulted indiscriminately the passengers there. This was on the 28th April and on the 29th the commotion continued. As an attempt at retaliation was there, the police again lathi-charged them. Now, such things should not be allowed to happen. Neither irregularity in train services should be there nor in order to meet a certain situation civilian porters should be called, to quell the trouble.

MR. CHAIRMAN: I have passed on your notice to the Railway Minister.

SHRI D. L. SEN GUPTA: Either this evening or tomorrow morning he should come and tell us.

MR. CHAIRMAN: That I cannot tell you just now.